

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 6380
ANSWERED ON 5th APRIL, 2018

COMMITTEE ON ROAD ACCIDENTS

6380. DR. K. GOPAL:
SHRI SHRIRANG APPA BARNE:
SHRI ANANDRAO ADSUL:
SHRI SANJAY DHOTRE:
PROF. K.V. THOMAS:
DR. SHRIKANT EKNATH SHINDE:
SHRI RAYAPATI SAMBASIVA RAO:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI R. GOPALAKRISHNAN:
SHRI NAGAR RODMAL:
SHRI RAJESH KUMAR DIWAKER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government had constituted any committee of experts to conduct any scientific inquiry into the road accidents to help in reducing the number of road accidents;
- (b) if so, the details in this regard;
- (c) whether the said committee has submitted its report and the Government has prepared any new format based on the findings of the said committee;
- (d) if so, the details in this regard;
- (e) whether the Government has given any directives to the State Governments in this regard;
- (f) if so, the details thereof; and
- (g) the extent to which the dealing of cases of road accidents is likely to change after the Government's decision in this regard?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) No, Madam.
- (b) to (d) Do not arise.

(e) to (g) Section 135 of the Motor Vehicles Act 1988 empowers the State Government to frame scheme (s) by notification in the official gazette to provide for (i) an in-depth study on causes and analysis of motor vehicle accidents (ii) wayside amenities on highways (iii) traffic aid posts on highways (iv) truck parking complex along highways.
